

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

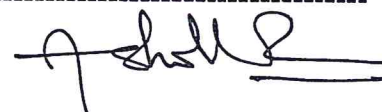
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/16/17  
NAME OF THE PETITIONER(S) : P. RANGASAMY +13  
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8  
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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1.	R. VEDHYASHANIKAR R. ASHOK KUMAR	Counsel For Petitioners	
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**ORDER**

Counsel for petitioners present and prayed for time to make submissions in regard to the service of notice to the respondents. No representation on behalf of the respondents. Put up on 24.01.2018.

<sup>-59-</sup>  
(S VIJAYARAGHAVAN)  
Member (Technical)

<sup>-59-</sup>  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

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